

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/36780/2025 ARBP/84/2025	BAGADIYA BROTHERS PVT. LTD. VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// (//
2	D-BLAPL/28230/2025 BLAPL/9670/2025	PODHA @ PURU @ PURUSOTTAM NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /53 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000065/2024
3	D-BLAPL/27962/2025 BLAPL/9671/2025	NABAGHANA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /259 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000065/2025
4	D-BLAPL/27975/2025 BLAPL/9672/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BERHAMPUR CYBER CRIME /38 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001336/2025
5	D-BLAPL/28235/2025 BLAPL/9673/2025	MADAN KHEMUNDU @ BHASKAR VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT GRPS /23 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000100/2025
6	D-BLAPL/28249/2025 BLAPL/9674/2025	BUDHIA @ KAMALA KANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /140 /2024 A.D.J., SORO(Baleshwar) ST/0000183/2025
7	D-BLAPL/28246/2025 BLAPL/9675/2025	MANTU GOCHHAYAT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BANARAPAL /382 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000022/2025
8	D-BLAPL/28254/2025 BLAPL/9676/2025	KEHERI MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KASHIPUR /53 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000034/2025
9	D-BLAPL/28358/2025 BLAPL/9677/2025	SURESH DAS @ DASH VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SURADA /330 /2025 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000685/2025
10	D-BLAPL/28265/2025 BLAPL/9678/2025	ANANDA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /174 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000193/2025
11	D-BLAPL/28477/2025 BLAPL/9679/2025	DAYANIDHI BISIMAJHI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000045/2025

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12	D-BLAPL/28381/2025 BLAPL/9680/2025	RAHUL JAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2025
13	D-BLAPL/28382/2025 BLAPL/9681/2025	DIPU @ DEBASHIS BARAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2025
14	D-BLAPL/25963/2025 BLAPL/9682/2025	TUKUNA BHOI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	NIALI /234 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000073/2025
15	D-BLAPL/28396/2025 BLAPL/9683/2025	DEBASISH @ DEBASIS @ BAPI MAJHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /106 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000512/2025
16	D-BLAPL/27977/2025 BLAPL/9684/2025	GOBIND BANSAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000090/2025
17	D-BLAPL/28007/2025 BLAPL/9685/2025	JITAN MOHARANA VS STATE OF ODISHA	BHARAT JALLI VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
18	D-BLAPL/28207/2025 BLAPL/9686/2025	DHARMENDRA CHETY @ CHETTY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000111/2025
19	D-BLAPL/28442/2025 BLAPL/9687/2025	SUMIT SAHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000037/2025
20	D-BLAPL/28211/2025 BLAPL/9688/2025	INDAR SABAR @ INDRA SABAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /151 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000654/2025
21	D-BLAPL/28219/2025 BLAPL/9689/2025	SWARUP KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001260/2025
22	D-BLAPL/28453/2025 BLAPL/9690/2025	SOMANATH GOND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /205 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000112/2025
23	D-BLAPL/28222/2025	SHANKAR MEHER @ BUDU	BRAJA KISHOR PANDA	KHARIAR /290 /2025

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	BLAPL/9691/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000050/2025
24	D-BLAPL/28226/2025 BLAPL/9692/2025	SHYAMLAL PRADHAN VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001260/2025
25	D-BLAPL/28455/2025 BLAPL/9693/2025	BIJU @ BIJAY KUMAR JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /432 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000994/2025
26	D-BLAPL/28227/2025 BLAPL/9694/2025	SIPU @ SIPUN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /565 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ahmednagar) GR/0001074/2025
27	D-BLAPL/28229/2025 BLAPL/9695/2025	TIKAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /795 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ahmednagar) GR/0001495/2025
28	D-BLAPL/28464/2025 BLAPL/9696/2025	DEBSING CHANDAL @ DEBSINGH CHANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /131 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR GR/0001002/2025
29	D-BLAPL/28266/2025 BLAPL/9697/2025	SACHIN JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh) GR/0002095/2025
30	D-BLAPL/28271/2025 BLAPL/9698/2025	BULU @ DHIRAJ KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALINGA NAGAR /233 /2025 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) 2(A)CC/0000050/2025
31	D-BLAPL/28470/2025 BLAPL/9699/2025	ARBAJ KHAN @ ROCKY @ ARBAZ KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /147 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000144/2024
32	D-BLAPL/28280/2025 BLAPL/9700/2025	PRASANTA MAHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /159 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000200/2025
33	D-BLAPL/28284/2025 BLAPL/9701/2025	AMIYA PRASAD CHHOTRAY @ SHIBU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BHARATPUR PS /452 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001395/2025
34	D-BLAPL/28497/2025 BLAPL/9702/2025	PRATIMA SAHOO VS	ABINASH DAS VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha)

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35	D-BLAPL/28330/2025 BLAPL/9703/2025	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	SAUBHAGYA KETAN NAYAK VS	TR/0000092/2025 JARADA /252 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000388/2025
36	D-BLAPL/28341/2025 BLAPL/9704/2025	STATE OF ODISHA MOTI DALEI VS	ARIJEET MISHRA VS	BOIPARIGUDA /161 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000840/2025
37	D-BLAPL/28285/2025 BLAPL/9705/2025	STATE OF ODISHA ASUTOSH BARIK VS	DEBASHREE PARIDA VS	BHANJANAGAR /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001495/2025
38	D-BLAPL/28289/2025 BLAPL/9706/2025	STATE OF ODISHA DILLIP KALTA VS	SANGRAM KESHARI ROUT VS	BOUDH /331 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000365/2025
39	D-BLAPL/27990/2025 BLAPL/9707/2025	STATE OF ODISHA ARJUN CHOUDHARY @ ARJUN VS	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000033/2025
40	D-BLAPL/28445/2025 BLAPL/9708/2025	STATE OF ODISHA SANAT KUMAR PANDIA VS	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /96 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000063/2025
41	D-BLAPL/28144/2025 BLAPL/9709/2025	STATE OF ODISHA KRISHNA @ BANMALI SEMLIA VS	SURESH KUMAR JENA VS	JHARSUGUDA /474 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001940/2024
42	D-BLAPL/27184/2025 BLAPL/9710/2025	STATE OF ODISHA MADAN CHARAN JENA VS	SUKANTA KUMAR NAYAK (2) VS	BHADRAK RURAL /378 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001553/2025
43	D-BLAPL/26830/2025 BLAPL/9711/2025	STATE OF ODISHA BINODINI TRIPATHY VS	JANAKI KANTA MAHAPATRA VS	JAGANNATHA PRASAD /264 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000387/2025
44	D-BLAPL/27762/2025 BLAPL/9712/2025	STATE OF ODISHA SANTOSH KUMAR PRADHAN @ SILU VS	ANUPAM DASH VS	SULIAPADA /93 /2023 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000191/2024
45	D-BLAPL/27122/2025 BLAPL/9713/2025	STATE OF ODISHA AKASH MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025

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46	D-BLAPL/27313/2025 BLAPL/9714/2025	TUKUNA MAHANKUDA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	DIGAPAHANDI /144 /2017 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000019/2017
47	D-BLAPL/27338/2025 BLAPL/9715/2025	DEEPAK MIRDHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /181 /2025 J.M.F.C,REAMAL(Debagarh) CT/0000339/2025
48	D-BLAPL/27931/2025 BLAPL/9716/2025	DEBASHISH BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /244 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001233/2025
49	D-BLAPL/28517/2025 BLAPL/9717/2025	RAJU KHILLO VS STATE OF ODISHA	BASUDEV PUJARI VS	SEMILLIGUDA /135 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000120/2024
50	D-BLAPL/27934/2025 BLAPL/9718/2025	MAHANTA VAISHNAV PURI, @ KHUMBA SUBUDHI @ T. TUMBANATH SUBUDHI @ T. TUMBANATH SUBUDHI @ T. TUMBANATH SUBUDHI @ T. TUMBANATH SUBUDHI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SINGHADWAR PS /109 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000092/2025
51	D-BLAPL/28344/2025 BLAPL/9719/2025	ADITYA NAGBANSI @ BABLAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh) GR/0002095/2025
52	D-BLAPL/27165/2025 BLAPL/9720/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /245 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000236/2025
53	D-BLAPL/26637/2025 BLAPL/9721/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	BALIANTA P.S. /271 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000305/2024
54	D-BLAPL/28393/2025 BLAPL/9722/2025	J. SANTOSH KUMAR PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) 2(A)CC/0000320/2025
55	D-BLAPL/28293/2025 BLAPL/9723/2025	RAJA @ SUBALA CHANDRA DALEI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /616 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001154/2025
56	D-BLAPL/28643/2025 BLAPL/9724/2025	SAHIL KHUNTIA VS STATE OF ODISHA	RAKESH BEHERA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,PANPOSH(Sundargarh) GR/0002095/2025
57	D-BLAPL/28308/2025	SHOVAN RAJAN BEHERA @ SOVAN	SK. ABDUL JABIR	NAYAPALLI P.S. /231 /2025

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	BLAPL/9725/2025	VS STATE OF ODISHA	VS	J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000522/2025
58	D-BLAPL/28729/2025 BLAPL/9726/2025	MANOJ KUMAR DHALA @ MANOJ KUMAR DHAL @ TIKINA VS STATE OF ODISHA	JAYDEEP PAL VS	SUNDARGARH TOWN /263 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001007/2025
59	D-BLAPL/28523/2025 BLAPL/9727/2025	PURNA CHANDRA SINGH VS STATE OF ODISHA	SARBESWAR SAHOO VS	// J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000467/2025
60	D-BLAPL/28675/2025 BLAPL/9728/2025	TAPAS KUMAR JENA VS STATE OF ODISHA	MITALEE JESTHI VS	CHAULIAGANJA /334 /2022 C.J.M.,CUTTACK(Cuttack) ST/0000264/2023
61	D-BLAPL/28120/2025 BLAPL/9729/2025	RAGHU KHOSLA VS STATE OF ODISHA	AMARESH DAS VS	TENTULIKHUNTI /42 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000018/2025
62	D-CMAPL/37870/2025 CMAPL/279/2025	BADRI NARAYAN RAY VS STATE OF ODISHA	ADV. VS	// (//
63	D-CMP/35892/2025 CMP/1478/2025	GOBINDA BARIK VS SUBHAKANTI BANCHHOR	SAILABALA JENA VS	// J.M.F.C.-CIVIL JUDGE (JD),PADAMPUR CMA/0000001/2025
64	D-CMP/37026/2025 CMP/1479/2025	NILIMA RANI SAHA VS SHYAMSUNDAR KHANDELWALLA	DIPTENDU SUNDAR RAY VS	// CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CS/0000286/2006
65	D-CMP/38110/2025 CMP/1480/2025	LUMENKAI POWER PVT. LTD., NEW DELHI VS M/S. KALINGA INSULATION, JAGATSINGHPUR	BIBHU PRASAD DAS VS DIGAMBAR MISHRA, M.SAMPATI, B.DAS (CAVEATOR)	// SR CIVIL JUDGE (COMMERCIAL COURT) EXECUTION CASE/0000061/2024
66	D-CMP/36482/2025 CMP/1481/2025	BHABANI DAS VS SIBASANKAR MOHANTY	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000150/2012
67	D-CMP/35818/2025 CMP/1482/2025	KAIBALYA KUMAR MISHRA VS SANKAR MISHRA	SOURAV SUMAN BHUYAN VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000026/2025
68	D-CMP/36588/2025 CMP/1483/2025	RABIRANJAN PANDA VS	AMIT PRASAD BOSE VS	// A.D.J.,JALESWAR(Baleshwar)

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69	D-CMP/37382/2025 CMP/1484/2025	SUMATI PANDA AMAR NAG VS RAJKISHORE PANDA	BUDHIRAM DAS VS	RFA/0000036/2015 // CIVIL JUDGE (SD),BOLANGIR(Balangir)
70	D-CMP/38127/2025 CMP/1485/2025	GOURIMANI DAS VS ANANDA CHANDRA DAS	ALOK KUMAR MOHANTY VS	TS/0000054/2002 // CIVIL JUDGE (SD),BALASORE(Baleshwa)
71	D-CONTC/35803/2025 CONTC/4333/2025	SIMITA SAHU VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	CS/0000120/2012 // ()
72	D-CONTC/35807/2025 CONTC/4334/2025	JYOTIRMAYEE SAHU VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// () //
73	D-CONTC/36268/2025 CONTC/4335/2025	ATUL KUMAR JENA VS ASWATHY S,IAS	ADV. VS	// () //
74	D-CONTC/36508/2025 CONTC/4336/2025	RAMA CHANDRA MALLICK VS BINAY BHARATI, B.M(A.O) CANARA BANK,PARADEEP TOWN BRANCH, JAGATSINGHPUR	ADV VS	// () //
75	D-CONTC/36589/2025 CONTC/4337/2025	PATITAPABAN NAYAK VS RAJESH KUMAR SWAIN,OES I	ADV. VS	// () //
76	D-CONTC/37112/2025 CONTC/4338/2025	JUMMA MASJID, BALASORE VS MD.SAGIR,C.E.O, ODISHA BOARD OF WAQF	ADV. VS	// () //
77	D-CONTC/35708/2025 CONTC/4339/2025	SMITA MOHAPATRA VS ARVIND AGRAWAL,IAS	ADV. VS	// () //
78	D-CONTC/36896/2025 CONTC/4340/2025	SACHIDANANDA ROUT VS ASWASTHY S.,IAS	ADV. VS	// () //
79	D-CONTC/37149/2025 CONTC/4341/2025	RABINDRA MAHANANDIA VS ASWATHY S.,IAS	ADV. VS	// () //

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80	D-CONTC/37151/2025 CONTC/4342/2025	RAJ KISHORE SAHOO VS ASWATHY S.,IAS	ADV. VS	// 0 //
81	D-CONTC/37532/2025 CONTC/4343/2025	TAPASWINI BARIK VS ASWATHY S.,IAS	ADV. VS	// 0 //
82	D-CONTC/35318/2025 CONTC/4344/2025	JYOTSNARANI DAS VS SASWATI SADUAL, BLOCK DEVELOPMENT OFFICER,SIMULIA,BALASORE	ADV VS	// 0 //
83	D-CONTC/36336/2025 CONTC/4345/2025	NANDAKISHORE AGRAWAL VS SANJAY KUMAR SAHOO,ADDL.TAHASILDAR,SAMBALPUR	ADV. VS	// 0 //
84	D-CONTC/36618/2025 CONTC/4346/2025	PRADIP KUMAR SENAPATI VS MUKUL KUMAR	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
85	D-CONTC/35812/2025 CONTC/4347/2025	SARAT CHANDRA DAS VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// 0 //
86	D-CONTC/35814/2025 CONTC/4348/2025	KUNI @ KUNILATA JENA VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	SOUMYASARATHI DAS VS	// 0 //
87	D-CONTC/35736/2025 CONTC/4349/2025	AGASTI SAHU VS B.PARAMESWARAN,COMMNR.-CUM-SECY.,GOVT ST AND SC DEVELOPMENT,BBSR	ADV. VS	// 0 //
88	D-CONTC/36502/2025 CONTC/4350/2025	MAHANTA SRI NARAYANA RAMANUJ DAS VS MANASH RANJAN BARIK, P.SECY. GOVT. OF ODISHA,DEPT. OF LAW	ADV VS	// 0 //
89	D-CONTC/36376/2025 CONTC/4351/2025	SANJUKTA NANDA VS ARAVIND AGRAWAL, IAS	ADV VS	// 0 //
90	D-CONTC/36714/2025 CONTC/4352/2025	KAILASH CHANDRA MOHANTY VS SHYAMAL KUMAR ROY,BDO,BANKI,DAMPADA BLOCK,CUTTACK	LAXMAN BHOI VS	// 0 //
91	D-CONTC/35753/2025	PRAKASH CHANDRA SAHU	ADV.	//

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	CONTC/4353/2025	VS SALINI PANDIT,IFS	VS	() //
92	D-CONTC/35756/2025 CONTC/4354/2025	SIBA PRASAD DAS VS SALINI PANDIT,IFS	ADV. VS	// () //
93	D-CONTC/35757/2025 CONTC/4355/2025	GYANA RANJAN MOHANTY VS SALINI PANDIT,IFS	ADV. VS	// () //
94	D-CONTC/37101/2025 CONTC/4356/2025	RAMA NARAYAN MOHANTY VS ANU GARG,IAS	ADV. VS	// () //
95	D-CONTC/36224/2025 CONTC/4357/2025	SUBHENDU KUMAR PRADHAN VS SATYABRATA SAHU,IAS	ADV. VS	// () //
96	D-CONTC/34154/2025 CONTC/4358/2025	SANTANU KUMAR MOHANTA VS ASWATHY S.,IAS	SUBHADUTTA ROUTRAY VS	// () //
97	D-CONTC/37448/2025 CONTC/4359/2025	BIJAYA KUMAR JENA VS OMKAR ANWES,OES II (S.B)	ADV. VS	// () //
98	D-CONTC/37830/2025 CONTC/4360/2025	MANAS BEHERA VS VISHAL KUMAR DEV, IAS	DILLIP KUMAR SAHOO VS	// () //
99	D-CRLA/28122/2025 CRLA/1068/2025	SISIR KUMAR BEHERA VS STATE OF ODISHA(VIG.)	BYOMOKESH SAHOO VS	SAMBALPUR VIGILANCE /18 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000074/2014
100	D-CRLA/27364/2025 CRLA/1069/2025	SANJAY MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	RASGOBINDPUR /12 /2017 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000071/2017
101	D-CRLA/28606/2025 CRLA/1070/2025	RAGHUNATH MAHARANA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	AIR FIELD P.S. /126 /2015 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000183/2016
102	D-CRLMA/26507/2025 CRLMA/129/2025	DR.ANIL KUMAR PRADHAN VS	KISHORE KUMAR MISHRA VS	/ /0 A.D.J.,CHAMPUA(Kendujhar)

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103	D-CRLMA/27717/2025 CRLMA/130/2025	BIJAY PRASAD GUPTA ANISH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CRA/0000007/2022 BALLIGUDA /262 /2023 A.D.J.,BALLIGUDA(Kandhamal) CT/0000110/2023
104	D-CRLMC/28291/2025 CRLMC/3732/2025	DAGARA MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /74 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000016/2020
105	D-CRLMC/27443/2025 CRLMC/3733/2025	BRAMHANANDA NAYAK VS JHILI SWAIN	AMIYA KUMAR MOHANTY VS	/ /0 JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000114/2024
106	D-CRLMC/28050/2025 CRLMC/3734/2025	DHIRENDRA KUMAR NATH VS STATE OF ODISHA	PRATAP KESHARI DEO VS	GONDIA /284 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000477/2025
107	D-CRLMC/28440/2025 CRLMC/3735/2025	PRAKASH@JAYA PRAKASH AMAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /220 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000151/2024
108	D-CRLMC/27290/2025 CRLMC/3736/2025	SOBHAGINI NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	PARJANG /287 /2020 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000073/2020
109	D-CRLMC/22203/2025 CRLMC/3737/2025	BISWARANJAN BEHERA VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	MARKAT NAGAR /104 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000547/2025
110	D-CRLMC/27953/2025 CRLMC/3738/2025	SOUMYARANJAN PANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	KRUSHNA PRASAD /127 /2024 J.M.F.C.,PURI(Puri) GR/0000401/2024
111	D-CRLMC/26931/2025 CRLMC/3739/2025	SANJIT MAHANA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	RAIBANIA /6 /2020 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000115/2020
112	D-CRLMC/27283/2025 CRLMC/3740/2025	MANARANJAN BHOI @ MANOJ BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LATHOR /159 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000841/2024
113	D-CRLMC/27439/2025 CRLMC/3741/2025	AJAY KUMAR RATH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BARI RAMACHANDRA /358 /2024 JMFC, BARIPAL(Jajapur) CRMC/0000094/2025

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114	D-CRLMC/27504/2025 CRLMC/3742/2025	RAZAN @ MIR TASAWAR ALI VS STATE OF ODISHA	BISWABHUSAN DAS VS	KRUSHANANDAPUR /40 /2024 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat) GR/0000160/2024
115	D-CRLMC/27487/2025 CRLMC/3743/2025	SURYANARAYAN SAMAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	SAMBALPUR TOWN /227 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001350/2024
116	D-CRLMC/27660/2025 CRLMC/3744/2025	ALOK GOUDA @ ALOK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /418 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001289/2025
117	D-CRLMC/27749/2025 CRLMC/3745/2025	CHANDAN MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /418 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001289/2025
118	D-CRLMC/28107/2025 CRLMC/3746/2025	AJIT SUNA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH SADAR /295 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001346/2023
119	D-CRLMC/28474/2025 CRLMC/3747/2025	SURAJ LAMA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
120	D-CRLMC/27844/2025 CRLMC/3748/2025	DEENABANDHU RAJAM @ RAJAM DINABANDHU VS RAJAM CHANCHALLA	AMITAV TRIPATHY VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE MIS.CASE/0000011/2020
121	D-CRLMC/28082/2025 CRLMC/3749/2025	RAMACHANDRA SAHOO @ SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /88 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000194/2023
122	D-CRLMC/28260/2025 CRLMC/3750/2025	ASHOK KHAMARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /40 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000153/2025
123	D-CRLMC/28347/2025 CRLMC/3751/2025	GOBINDA OJHA @ CHINTA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /216 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jagat) ICC/0000007/2024
124	D-CRLMC/28383/2025 CRLMC/3752/2025	DR. SUDHA SETHY VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	CUTTACK VIGILANCE /19 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000064/2017
125	D-CRLMC/28426/2025	SAROJ KUMAR KARNA	JUGALA KISHORE PANDA	MANAMUNDA /289 /2024

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	CRLMC/3753/2025	VS STATE OF ODISHA	VS	J.M.F.C.,KANTAMAL(Baudh) CT/0000490/2024
126	D-CRLMC/28507/2025 CRLMC/3754/2025	ANIL KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	SANGRAMJIT PANDA VS	SAMBALPUR VIGILANCE /65 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000028/2012
127	D-CRLMC/28520/2025 CRLMC/3755/2025	HRUDANANDA SAHOO @ BRUNDABAN @ TUNA VS STATE OF ODISHA	SARBESWAR SAHOO VS	BARAMBA /117 /2023 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000121/2023
128	D-CRLMC/28525/2025 CRLMC/3756/2025	NARESH MAHARANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PARLAKHEMUNDI /119 /2019 C.J.M.,PARALAKHEMUNDI(Gajapati) GR/0000312/2019
129	D-CRLMC/27907/2025 CRLMC/3757/2025	SANKAR KHOSLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
130	D-CRLMC/28622/2025 CRLMC/3758/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /12 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000020/2023
131	D-CRLMC/27936/2025 CRLMC/3759/2025	LITAN DAS @ RAKESH KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANPUR /15 /2017 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000098/2017
132	D-CRLMP/27260/2025 CRLMP/1203/2025	IPSA TRIPATHY VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHADRAK RURAL /304 /2025 () //
133	D-CRLMP/27587/2025 CRLMP/1204/2025	KHULANA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //
134	D-CRLMP/27899/2025 CRLMP/1205/2025	KSHIROD SAMAL VS ANUPAMA SAMAL	AMIT PRASAD BOSE VS	//0 () //
135	D-CRLREV/26416/2025 CRLREV/672/2025	GOURANGA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PATTAMUNDAI /451 /2015 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000451/2015
136	D-CRLREV/28848/2025 CRLREV/673/2025	SURYAKANTA NAYAK VS	DILLIP KUMAR RAY VS	LINGARAJ P.S. /178 /2016 J.M.F.C.,BHUBANESWAR(Khordha)

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137	D-EXP/2991/2025 EXP/26/2025	STATE OF ODISHA KAPILA PRADHAN VS SUBAS CHANDRA SITHA	ADV. VS	CT/0004381/2016 // (//
138	D-FAO/37471/2025 FAO/426/2025	STATE OF ODISHA VS BISWARANJAN MOHAPATRA	DAYANIDHI LENKA,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000607/2015
139	D-FAO/37682/2025 FAO/427/2025	MOHAMED RUHULLA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000005/2025
140	D-MATA/35460/2025 MATA/357/2025	SANDHYARANI NAIK VS KESHABA NAIK	MAMATA MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000079/2024
141	D-RPFAM/35660/2025 RPFAM/271/2025	SONALI MOHAPATRA VS ANKUR AGRAWAL	PRAKASH CHANDRA SETHI VS	// JUDGE FAMILY COURT,GANJAM(Ganja CMC/0000013/2019
142	D-RPFAM/36781/2025 RPFAM/272/2025	PRADEEP KUMAR BISWAL VS DEEPIKA SAMAL	SUPRIYO RANJAN MAHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000021/2019
143	D-RPFAM/37828/2025 RPFAM/273/2025	DURYODHAN JENA VS SUBHASMITA JENA	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CMA/0000001/2025
144	D-RSA/36241/2025 RSA/460/2025	MADANABATI DALEI VS RASHMI MOHAKUD	PRAKASH RANJAN BARIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000003/2018
145	D-RSA/34810/2025 RSA/461/2025	RAJEEB KUMAR BARIK VS SANJEEB KUMAR BARIK	SUKANTA KUMAR NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000112/2016
146	D-RVWPET/10731/2025 RVWPET/222/2025	EXECUTIVE OFFICER , JHARSUGUDA MUNICIPALITY , JHARSUGUDA VS MAIHAR PRASAD SHARMA	AMIYA BHUSAN DASH VS	// (//
147	D-TRP(C)/37067/2025 TRP(C)/334/2025	PUSPANJALI SAHOO VS BHUPATI BHUSAN SAHOO	SAUMYA RANJAN PRADHAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000285/2025

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148	D-TRP(C)/37477/2025 TRP(C)/335/2025	ITIREKHA MOHARANA VS BIPIN SENAPATI	TRILOCHAN DASH VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000094/2025
149	D-TRP(C)/36832/2025 TRP(C)/336/2025	TRIPTI DAS VS SAUMYA RANJAN SAMAL	GOUTAM KUMAR ACHARYA, (SR. ADV.) VS	// JUDGE FAMILY COURT, BHUBANESWAR CP/0000585/2024
150	D-WA/36697/2025 WA/1531/2025	STATE OF ODISHA VS KRUSHNA CHANDRA BEHERA	SANJIB SWAIN, A.G.A VS	// 0 //
151	D-WA/36698/2025 WA/1532/2025	STATE OF ODISHA VS PRAHALAD CHANDRA NAIK	SURYA NARAYAN PATTNAIK, A.G.A VS	// 0 //
152	D-WA/37280/2025 WA/1533/2025	STATE OF ODISHA VS NIRANJAN DAS	BISWABARA DASH, A.S.C VS	// 0 //
153	D-WA/36699/2025 WA/1534/2025	STATE OF ODISHA VS SUMAN BARIK	SURYA NARAYAN PATTNAIK, A.G.A VS	// 0 //
154	D-WA/37076/2025 WA/1535/2025	RAJASHREE GAJENDRA VS DISTRICT SUB REGISTRAR, KHORDHA	LAXMAN PRADHAN VS	// 0 //
155	D-WA/37465/2025 WA/1536/2025	STATE OF ODISHA VS BARU NAG	DEBARAJ MOHANTY, A.G.A VS	// 0 //
156	D-WA/31358/2025 WA/1537/2025	PRINCIPAL SECY. TO GOVT., WORKS DEPTT. VS OBED NANDA	SASWAT DAS, A.G.A VS	// 0 //
157	D-WA/34519/2025 WA/1538/2025	STATE OF ODISHA VS KALPANA SETHI	SASWAT DAS, A.G.A VS	// 0 //
158	D-WA/34443/2025 WA/1539/2025	STATE OF ODISHA VS KALI CHARAN DAS	SURYA NARAYAN PATANAIK, A.G.A VS	// 0 //
159	D-WA/34380/2025	COMMNR. CUM SECY.	SURYA NARAYAN PATNAIK, A.G.A	//

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	WA/1540/2025	VS	VS	0
		AKHAYA KUMAR JENA		//
160	D-WA/34615/2025	STATE OF ODISHA	SACHIDANDA NAYAK,A.S.C	//
	WA/1541/2025	VS	VS	0
		GOURA PRASAD PATRA		//
161	D-WA/34422/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
	WA/1542/2025	VS	VS	0
		BIDUR KUMAR PRADHAN		//
162	D-WA/35425/2025	NIBEDITA JENA	SUKANTA KUMAR DALAI	//
	WA/1543/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/36361/2025	SANJUKTA PATEL	KUNAL KUMAR SWAIN	//
	WP(C)/25883/2025	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/36838/2025	JAGA REDDY	ATMAJIT MANMITH DAS	//
	WP(C)/25884/2025	VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BBSR		//
165	D-WP(C)/36846/2025	BISWASHANTI MAHASANGHA MISSION SHAKTI, BALASORE	RAMA CHANDRA JENA	//
	WP(C)/25885/2025	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/36365/2025	MADHU SUDAN MANDAL	KUNAL KUMAR SWAIN	//
	WP(C)/25886/2025	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/37022/2025	KALYANI MALLICK	BIJAYA KUMAR BEHERA 1	//
	WP(C)/25887/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/36848/2025	RABI SANKAR PRASAD	SUBHENDU KUMAR NAYAK	//
	WP(C)/25888/2025	VS	VS	0
		THE MANAGER (PERSONAL), LAJKURA OPEN CASTE PROJECT, JHARSUGUDA		//
169	D-WP(C)/36544/2025	BIRA KISHORE MISHRA	SAILABALA JENA	//
	WP(C)/25889/2025	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/36864/2025	NATIONAL WAREHOUSE, BBSR	SUJATA JENA	//
	WP(C)/25890/2025	VS	VS	0

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171	D-WP(C)/36939/2025 WP(C)/25891/2025	MANAGING DIRECTOR, IDCO, BBSR BAIGUNIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //
172	D-WP(C)/36940/2025 WP(C)/25892/2025	SISIR KUMAR SARANGI VS COMMISSIONER CUM SECY., FISHERIES AND ANIMAL HUSBANDRY DEPT., BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
173	D-WP(C)/37562/2025 WP(C)/25893/2025	DEVA RAM JAT VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
174	D-WP(C)/37320/2025 WP(C)/25894/2025	SHYAMNAGAR MAHILA SWAYANG SAHAIKA SANGHA, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
175	D-WP(C)/37960/2025 WP(C)/25895/2025	JHANSI PANCHAYAT MAHASANGHA, KHURDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
176	D-WP(C)/37000/2025 WP(C)/25896/2025	NIST UNIVERSITY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
177	D-WP(C)/37964/2025 WP(C)/25897/2025	SHRADHANJALI PANCHAYAT MAHASANGHA, KHURDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
178	D-WP(C)/37966/2025 WP(C)/25898/2025	ASHA PANCHAYAT MAHASANGHA, KHURDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
179	D-WP(C)/37325/2025 WP(C)/25899/2025	BARADIHA MAHA SANGHA LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
180	D-WP(C)/37569/2025 WP(C)/25900/2025	RAHUL GAGGAR @ RAHUL KUMAR GAGGAR VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
181	D-WP(C)/37972/2025 WP(C)/25901/2025	MANSINGHPUR PANCHAYAT MAHASANGHA, KHURDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //

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182	D-WP(C)/37409/2025 WP(C)/25902/2025	PRADIP BARIK @ PRADIP KUMAR BARIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
183	D-WP(C)/36125/2025 WP(C)/25903/2025	ROJALIN NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
184	D-WP(C)/37222/2025 WP(C)/25904/2025	SAMYA RANJAN BESHRA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
185	D-WP(C)/37977/2025 WP(C)/25905/2025	BADAKUL GRAMA PANCHAYAT, ANCHALIKA MAHASANGHA, KHURDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
186	D-WP(C)/37574/2025 WP(C)/25906/2025	PRIYABRATA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
187	D-WP(C)/37404/2025 WP(C)/25907/2025	BADABHUIN GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
188	D-WP(C)/35971/2025 WP(C)/25908/2025	BASANTI ROUSTRAY VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
189	D-WP(C)/37442/2025 WP(C)/25909/2025	BODASA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
190	D-WP(C)/37580/2025 WP(C)/25910/2025	DEBA NARAYAN DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
191	D-WP(C)/37410/2025 WP(C)/25911/2025	DALABHAGA GRAMA PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
192	D-WP(C)/36379/2025 WP(C)/25912/2025	BISWARUP DIXIT VS INDIAN BANK, CHENNAI	SUBHASREE MOHANTY VS	// 0 //
193	D-WP(C)/37489/2025	BISHNU PRIYA ANCHALIK MANCH, SUNDARGARH	RAJIV KUMAR MAHANTA	//

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	WP(C)/25913/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/35054/2025 WP(C)/25914/2025	CHANDRAMANI SAHU VS ANANDA MALLICK	SANGRAM MISHRA VS	// 0 //
195	D-WP(C)/37422/2025 WP(C)/25915/2025	MADANPUR GRAMPANCHAYAT LEVEL FEDERATION, JATNI BLOCK, KHURDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
196	D-WP(C)/36147/2025 WP(C)/25916/2025	SANTOSH KUMAR DALEI VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
197	D-WP(C)/37240/2025 WP(C)/25917/2025	SAMYA RANJAN BESHRA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
198	D-WP(C)/35070/2025 WP(C)/25918/2025	KARTIK CHANDRA DAS VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
199	D-WP(C)/37738/2025 WP(C)/25919/2025	MANOHAR BEHERA VS ZONAL MANAGER, INDIAN BANK, CUTTACK	DIPTIREKHA NANDA VS	// 0 //
200	D-WP(C)/37212/2025 WP(C)/25920/2025	GOPALPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
201	D-WP(C)/37259/2025 WP(C)/25921/2025	GANDABARAJHOLA PANCHAYAT STARIYA MAHASANGHA, KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
202	D-WP(C)/37292/2025 WP(C)/25922/2025	PRAMILA ROUL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
203	D-WP(C)/37458/2025 WP(C)/25923/2025	RANICHELHI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
204	D-WP(C)/37827/2025 WP(C)/25924/2025	SURESH CHANDRA SUBUDHI RATNA VS	NIHAL RATH VS	// 0

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205	D-WP(C)/36165/2025 WP(C)/25925/2025	STATE OF ODISHA RAGHUNATH PARIDA VS OUAT, BBSR	SANJIB MOHANTY VS	// // ()
206	D-WP(C)/37461/2025 WP(C)/25926/2025	CHANDIPUR, GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// ()
207	D-WP(C)/37507/2025 WP(C)/25927/2025	GOPINATHPUR ANCHALIKA SHG FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// ()
208	D-WP(C)/37207/2025 WP(C)/25928/2025	BIRAPURUSOTTAMPUR GRAMA PANACHAYAT LEVEL FEDERATION (BIRAPURUSOTTAMPUR G.P.L.F), PATIPURI VS STATE OF ODISHA	ANUPMA GILSE VS	// ()
209	D-WP(C)/37463/2025 WP(C)/25929/2025	MADARAJPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ()
210	D-WP(C)/36341/2025 WP(C)/25930/2025	HARAPRIYA PANIGRAHI VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// ()
211	D-WP(C)/36810/2025 WP(C)/25931/2025	SUBARNA MAHASNGHA MISSION SHAKTI FEDERATION BLOCK LEVEL FEDERATION, NAWANGANJ, SUBERGA VS STATE OF ODISHA	ANWANEESUBERGA JENA VS	// ()
212	D-WP(C)/37428/2025 WP(C)/25932/2025	TARADINGA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()
213	D-WP(C)/37333/2025 WP(C)/25933/2025	KHUARD MAHILA SWAYANG SAHAIKA SANGH, JALESWAR, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// ()
214	D-WP(C)/37469/2025 WP(C)/25934/2025	KABI DINAKRUSHNA, FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// ()
215	D-WP(C)/37371/2025 WP(C)/25935/2025	KANDAREI GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()

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216	D-WP(C)/37176/2025 WP(C)/25936/2025	MAHAKALABASTA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
217	D-WP(C)/37199/2025 WP(C)/25937/2025	SAHAJPUR GRAMA PANACHAYAT LEVEL FEDERATION (SAHAJPUR GPLF), PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
218	D-WP(C)/37375/2025 WP(C)/25938/2025	CHHAGAON GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
219	D-WP(C)/37451/2025 WP(C)/25939/2025	FATEPUR, GRAMA PANCHAYAT LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
220	D-WP(C)/37178/2025 WP(C)/25940/2025	BALIPUT GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
221	D-WP(C)/37725/2025 WP(C)/25941/2025	GRAM PANCHAYAT STARIYA SANGHA, BANDALO, BANKI, CUTTACK VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
222	D-WP(C)/37210/2025 WP(C)/25942/2025	MANGALPUR GRAMA PANACHAYAT LEVEL FEDERATION (MANGALPUR GPLF), PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
223	D-WP(C)/37476/2025 WP(C)/25943/2025	PRERANA MAHASANGHA, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
224	D-WP(C)/37379/2025 WP(C)/25944/2025	KATI KIASAHI GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
225	D-WP(C)/37181/2025 WP(C)/25945/2025	JENADIEPUR G.P LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
226	D-WP(C)/37225/2025 WP(C)/25946/2025	BHARATIPUR GRAMA PANACHAYAT LEVEL FEDERATION (BHARATIPUR GPLF), PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
227	D-WP(C)/37484/2025	REGIONAL S.H.G.FEDERATION, PARIKHI, BALESWAR	PRATIK DASH	//

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	WP(C)/25947/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/37537/2025 WP(C)/25948/2025	TENTULIA GRAM PANCHAYAT LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
229	D-WP(C)/37395/2025 WP(C)/25949/2025	GOBARA GRAMA PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
230	D-WP(C)/36005/2025 WP(C)/25950/2025	BASANTA MANJARI PATTANAIAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
231	D-WP(C)/37495/2025 WP(C)/25951/2025	PIPELESWAR MAHILA MAHASANGHA, JHARPIPALA, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
232	D-WP(C)/37764/2025 WP(C)/25952/2025	JAGATSINGHPUR DISTRICT TRCUK OWNERS ASSOCIATION, JAGATSINGHPUR VS STATE OF ODISHA	BIBHU PRASAD DAS VS SUSANTA KUMAR JETHY, B.DAS	// 0 //
233	D-WP(C)/37541/2025 WP(C)/25953/2025	MAA BHAGABATI FEDERATION, BANICHA, G.P. LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
234	D-WP(C)/37743/2025 WP(C)/25954/2025	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
235	D-WP(C)/37590/2025 WP(C)/25955/2025	JINDAL STEEL LIMITED, ANGUL VS COMMISSIONER OF THE COMMERCIAL TAXES AND GST CIRCLE, ANGUL	SATYA SMRUTI MOHANTY VS	// 0 //
236	D-WP(C)/37173/2025 WP(C)/25956/2025	ARCHANA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
237	D-WP(C)/36995/2025 WP(C)/25957/2025	PRAFULLA KUMAR MAHARANA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
238	D-WP(C)/37522/2025 WP(C)/25958/2025	SARVA SHAKTI MAA BASANTI FEDERATION, SINDHIA, G.P.LEVEL FEDERATION, BALASOR VS	PRATIK DASH VS	// 0

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239	D-WP(C)/37763/2025 WP(C)/25959/2025	STATE OF ODISHA RATIKANTA PATHAL VS	JITENDRA KUMAR DIGAL VS	// // ()
240	D-WP(C)/35973/2025 WP(C)/25960/2025	STATE OF ODISHA NRUSINGHA CHARAN PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
241	D-WP(C)/37175/2025 WP(C)/25961/2025	STATE OF ODISHA HATAMALA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS	SUKANTA KUMAR DALAI VS	// // ()
242	D-WP(C)/33296/2025 WP(C)/25962/2025	STATE OF ODISHA SUSHANT KUMAR MOHARANA VS	ASHOK KUMAR DAS VS	// // ()
243	D-WP(C)/35458/2025 WP(C)/25963/2025	STATE OF ODISHA MANAGING COMMITTEE OF GOTHANAHAKANI HIGH SCHOOL, ANARA, KEONJHAR VS	DR. JITENDRA KUMAR LENKA VS	// // ()
244	D-WP(C)/37367/2025 WP(C)/25964/2025	STATE OF ODISHA PURUNATIGIRIA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS	SUKANTA KUMAR DALAI VS	// // ()
245	D-WP(C)/37189/2025 WP(C)/25965/2025	STATE OF ODISHA CHANDBALI BLOCK LEVEL FEDERATION-1, CHANDBALI VS	SUKANTA KUMAR DALAI VS	// // ()
246	D-WP(C)/37383/2025 WP(C)/25966/2025	STATE OF ODISHA SOMAPADA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS	SUKANTA KUMAR DALAI VS	// // ()
247	D-WP(C)/36842/2025 WP(C)/25967/2025	STATE OF ODISHA LAXMINARAYAN MAHILA SANGHA, BALASORE VS	RAMA CHANDRA JENA VS	// // ()
248	D-WP(C)/37878/2025 WP(C)/25968/2025	STATE OF ODISHA UMESH CHANDRA PATTANAYAK@PATTNAIK VS	SOUMYA MISHRA VS	// // ()
249	D-WP(C)/36658/2025 WP(C)/25969/2025	STATE OF ODISHA SOBHAGINI SINGH VS	RUPESH KUMAR KANUNGO VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/36162/2025 WP(C)/25970/2025	KALANDI NAIK VS OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
251	D-WP(C)/37390/2025 WP(C)/25971/2025	PANCHAGAN GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
252	D-WP(C)/37449/2025 WP(C)/25972/2025	SURYAMANI MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
253	D-WP(C)/37436/2025 WP(C)/25973/2025	SINGHAPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
254	D-WP(C)/37362/2025 WP(C)/25974/2025	COMMITTEE OF MANAGEMENT OF KARAMANGA PANCHANA PRIMARY AGRICULTURE SOCIETY LTD., PURI VS STATE OF ODISHA	SURASH CHANDRA JENA VS	// 0 //
255	D-WP(C)/37394/2025 WP(C)/25975/2025	BINDHANIMA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/37223/2025 WP(C)/25976/2025	LENKUDIPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
257	D-WP(C)/36849/2025 WP(C)/25977/2025	ASTHA BLOCK LEVEL FEDERATION MISSION SHAKTI, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
258	D-WP(C)/37564/2025 WP(C)/25978/2025	RENCH GRAMA PANCHAYAT LEVEL FEDERATION (ARISALA GPLF), PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
259	D-WP(C)/36850/2025 WP(C)/25979/2025	PADMALOCHAN NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	D-WP(C)/37399/2025 WP(C)/25980/2025	SAMSARPUR GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
261	D-WP(C)/37228/2025	CHAMPATIPUR GRAMA PANCHAYAT LEVEL FEDERATION	AMITAV TRIPATHY	//

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	WP(C)/25981/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36851/2025 WP(C)/25982/2025	SUBHADRA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
263	D-WP(C)/37400/2025 WP(C)/25983/2025	RADHAKRUSHNA GRAMA PANCHAYAT LEVEL FEDEARATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
264	D-WP(C)/37234/2025 WP(C)/25984/2025	BADAPANDUSARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
265	D-WP(C)/37403/2025 WP(C)/25985/2025	GURUDIJHATIA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
266	D-WP(C)/33427/2025 WP(C)/25986/2025	SUMITRA SATHUA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
267	D-WP(C)/37572/2025 WP(C)/25987/2025	PARADHIPI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
268	D-WP(C)/37384/2025 WP(C)/25988/2025	GUNTHUNI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
269	D-WP(C)/37197/2025 WP(C)/25989/2025	BINIT BASANT DUNGUNG VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
270	D-WP(C)/37414/2025 WP(C)/25990/2025	JAGANNATH PRASAD GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
271	D-WP(C)/37421/2025 WP(C)/25991/2025	VIRUDA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
272	D-WP(C)/36895/2025 WP(C)/25992/2025	KHAGESWAR AMANTA VS	SATYAJIT BEHERA VS	// 0

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273	D-WP(C)/37417/2025 WP(C)/25993/2025	STATE OF ODISHA RANIPADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
274	D-WP(C)/37186/2025 WP(C)/25994/2025	STATE OF ODISHA DHURUSIA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS	SUKANTA KUMAR DALAI VS	// // 0
275	D-WP(C)/37552/2025 WP(C)/25995/2025	STATE OF ODISHA LALIT RAO VS	SIDHARTHA DAS VS	// // 0
276	D-WP(C)/37194/2025 WP(C)/25996/2025	STATE OF ODISHA NUASASAN GRAMA PANACHAYAT LEVEL FEDERATION (NUASASAN GPLF), PURI VS	ANUP UDAYA SENAPATI VS	// // 0
277	D-WP(C)/37773/2025 WP(C)/25997/2025	STATE OF ODISHA MD ARMAN KHAN VS	SIDHARTHA DAS VS	// // 0
278	D-WP(C)/37635/2025 WP(C)/25998/2025	DIRECTOR OF MINES ODISHA, BBSR SIDHAMULA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
279	D-WP(C)/37741/2025 WP(C)/25999/2025	STATE OF ODISHA GRAM PANCHAYAT STARIYA SANGHA, KADALIBADI VS	PRASANT KUMAR MISHRA VS	// // 0
280	D-WP(C)/36960/2025 WP(C)/26000/2025	STATE OF ODISHA MANOJ KUMAR PAL VS	DIPTI RANJAN MOHAPATRA VS	// // 0
281	D-WP(C)/37187/2025 WP(C)/26001/2025	STATE OF ODISHA BADANAUPUT G.P.LEVEL FEDERATION, CUTTACK VS	SUKANTA KUMAR DALAI VS	// // 0
282	D-WP(C)/37437/2025 WP(C)/26002/2025	STATE OF ODISHA RAJIBA SETH VS	MANORANJAN PADHI VS	// // 0
283	D-WP(C)/36972/2025 WP(C)/26003/2025	STATE OF ODISHA PATHARACHAKADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
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284	D-WP(C)/37193/2025 WP(C)/26004/2025	TIGIRIA BLOCK LEVEL FEDRATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/37633/2025 WP(C)/26005/2025	SALAJHARIA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
286	D-WP(C)/38171/2025 WP(C)/26006/2025	RIYANKA JENA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
287	D-WP(C)/37204/2025 WP(C)/26007/2025	DAHIPUR G.P.LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
288	D-WP(C)/34683/2025 WP(C)/26008/2025	SOLAR ENERGY, PURI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
289	D-WP(C)/37624/2025 WP(C)/26009/2025	MANASEE MAHARANA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
290	D-WP(C)/38104/2025 WP(C)/26010/2025	NACHUNI GRAM PANCHAYAT LEVEL FEDERATION (NACHUNI PANCHAYAT STARIBHANGMOHANTY, KHORDA VS STATE OF ODISHA	KISHOR MOHANTY VS	// 0 //
291	D-WP(C)/37253/2025 WP(C)/26011/2025	KAJALAIPALLI G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
292	D-WP(C)/37341/2025 WP(C)/26012/2025	JAYANTI UTTARAY VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
293	D-WP(C)/37812/2025 WP(C)/26013/2025	NILAM KUMAR SWAIN VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
294	D-WP(C)/38000/2025 WP(C)/26014/2025	PITAMBAR NAYAK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
295	D-WP(C)/36708/2025	RAJESH KUMAR JENA	BRAJA MOHAN SARANGI	//

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	WP(C)/26015/2025	VS RTO, JAJPUR	VS	0 //
296	D-WP(C)/37472/2025 WP(C)/26016/2025	RASHMIKANTA SAHU @ RASMIKANTA SAHOO VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
297	D-WP(C)/38014/2025 WP(C)/26017/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
298	D-WP(C)/37388/2025 WP(C)/26018/2025	TANMAYA MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
299	D-WP(C)/37613/2025 WP(C)/26019/2025	ARADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
300	D-WP(C)/37867/2025 WP(C)/26020/2025	MATRUSAKTI MAHILA MAHASANGHA, BADABARCHIKAYAN G.P., BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
301	D-WP(C)/36512/2025 WP(C)/26021/2025	CHITTARANJAN PATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
302	D-WP(C)/37009/2025 WP(C)/26022/2025	SUPREME TASK GENERAL HOSPITAL AND NETRANIKETAN, BALANGIR VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
303	D-WP(C)/35637/2025 WP(C)/26023/2025	SUJIT BHOI VS THE COLLECTOR AND D.M. CUTTACK	CHANDRAKANTA KHATUA VS	// 0 //
304	D-WP(C)/37862/2025 WP(C)/26024/2025	SAROJINI MAHASANGHA, ANIJO G.P, BHADRAK VS STATE OF ODISHA	AMRITA MISHRA VS	// 0 //
305	D-WP(C)/36859/2025 WP(C)/26025/2025	SADASHIBA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
306	D-WP(C)/37232/2025 WP(C)/26026/2025	CHAMPAPEDI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// 0

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307	D-WP(C)/37852/2025 WP(C)/26027/2025	STATE OF ODISHA MOTHER TERESA MAHILA MAHASANGHA, CHARIGAON G.P., BHADRAK VS	AMRITA MISHRA VS	// // 0
308	D-WP(C)/38098/2025 WP(C)/26028/2025	STATE OF ODISHA JENAPUR GRAMA PANCHAYAT LEVEL FEDERATION, DELANGA BLOCK PURI VS	ANUP UDAYA SENAPATI VS	// // 0
309	D-WP(C)/35955/2025 WP(C)/26029/2025	STATE OF ODISHA GANESWAR MOHANTY VS	SURAJ MOHANTY VS	// // 0
310	D-WP(C)/38145/2025 WP(C)/26030/2025	STATE OF ODISHA SAURIA GRAMA PANCHAYAT LEVEL FEDERATION, DELANGA, PURI VS	ANUP UDAYA SENAPATI VS	// // 0
311	D-WP(C)/37626/2025 WP(C)/26031/2025	STATE OF ODISHA JAGNYASENEE PRADHAN VS	SOHAN MISHRA VS	// // 0
312	D-WP(C)/38149/2025 WP(C)/26032/2025	STATE OF ODISHA DHANAKERA GRAMA PANCHAYAT LEVEL FEDERATION, DELANGA, PURI VS	ANUP UDAYA SENAPATI VS	// // 0
313	D-WP(C)/36389/2025 WP(C)/26033/2025	STATE OF ODISHA RADHA KRUSHNA BEHERA VS	SAPAN KUMAR PAL VS	// // 0
314	D-WP(C)/38179/2025 WP(C)/26034/2025	STATE OF ODISHA GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARANGPUR VS	SAROJ KUMAR PADHY VS	// // 0
315	D-WP(C)/38180/2025 WP(C)/26035/2025	STATE OF ODISHA GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARANGPUR VS	SAROJ KUMAR PADHY VS	// // 0
316	D-WP(C)/37714/2025 WP(C)/26036/2025	STATE OF ODISHA ABINASH PATTNAIK VS	KAMALAKANTA NAYAK VS	// // 0
317	D-WP(C)/38181/2025 WP(C)/26037/2025	STATE OF ODISHA GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARANGPUR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// // 0 //

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318	D-WP(C)/36568/2025 WP(C)/26038/2025	ANNADA SUAR VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
319	D-WP(C)/36711/2025 WP(C)/26039/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
320	D-WP(C)/38183/2025 WP(C)/26040/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARANGPUR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
321	D-WP(C)/37406/2025 WP(C)/26041/2025	ORANDA GRAM PANCHAYAT LEVEL FEDERATION (GPLF) ,CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
322	D-WP(C)/38185/2025 WP(C)/26042/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARANGPUR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
323	D-WP(C)/37623/2025 WP(C)/26043/2025	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
324	D-WP(C)/37408/2025 WP(C)/26044/2025	KAIJHARA GRAM PANCHAYAT LEVEL FEDERATION, KHANDAPADA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
325	D-WP(C)/37415/2025 WP(C)/26045/2025	NUAPATNA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
326	D-WP(C)/36593/2025 WP(C)/26046/2025	GANGA DHAR SITHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
327	D-WP(C)/37516/2025 WP(C)/26047/2025	K.P.LAKHARAJ G.P.LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
328	D-WP(C)/37680/2025 WP(C)/26048/2025	RENGALI GRAM PANCHAYAT STARIYA SANGHA,RENGALI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
329	D-WP(C)/37683/2025	MAHARAPADAR GRAM PANCHAYAT STARIYA SANGHA, MAHARAPADAR	PRASANT KUMAR MISHRA	//

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	WP(C)/26049/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/37607/2025 WP(C)/26050/2025	JOGIAPALLI GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
331	D-WP(C)/37811/2025 WP(C)/26051/2025	MAHURA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
332	D-WP(C)/37407/2025 WP(C)/26052/2025	RADHAGOBINDAPUR GRAM PANCHAYAT LEVEL FEDERATION (GPLF),CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
333	D-WP(C)/37685/2025 WP(C)/26053/2025	PADIABAHALGRAM PANCHAYAT STARIYA SANGHA, PADIA BAHAL VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
334	D-WP(C)/37813/2025 WP(C)/26054/2025	PRAJAPADA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
335	D-WP(C)/37636/2025 WP(C)/26055/2025	SMITA RANI BISWAL VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //
336	D-WP(C)/36911/2025 WP(C)/26056/2025	AZITA KUMAR GOUDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
337	D-WP(C)/38114/2025 WP(C)/26057/2025	SRIPURUSOTTAMPUR GRAMA PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
338	D-WP(C)/37706/2025 WP(C)/26058/2025	MOHAMMED @ MAHAMMED SALAMAT VS BRANCH MANAGER STATE BANK OF INDIA, BALIKUDA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
339	D-WP(C)/37815/2025 WP(C)/26059/2025	MAA DURGA GPLF, SABARANG GRAM PANCHAYAT, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
340	D-WP(C)/36913/2025 WP(C)/26060/2025	AZITA KUMAR GOUDA VS	ANJAN KUMAR BISWAL VS	// 0

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341	D-WP(C)/37825/2025 WP(C)/26061/2025	STATE OF ODISHA BIDYADHARPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
342	D-WP(C)/37829/2025 WP(C)/26062/2025	STATE OF ODISHA MAA SIBANI MAHASANGHA, GORAMATI GRAM PANCHAYAT LEVEL FEDERATION, SIBANI, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
343	D-WP(C)/37713/2025 WP(C)/26063/2025	STATE OF ODISHA KARUANJHAR GRAM PANCHAYAT STARIYA SANGHA, KARUANJHAR VS	PRASANT KUMAR MISHRA VS	// // 0
344	D-WP(C)/37587/2025 WP(C)/26064/2025	STATE OF ODISHA BHAIRAB CHANDRA NAYAK VS	VIVASWAT MOHAPATRA VS	// // 0
345	D-WP(C)/36915/2025 WP(C)/26065/2025	STATE OF ODISHA AZITA KUMAR GOUDA VS	ANJAN KUMAR BISWAL VS	// // 0
346	D-WP(C)/35370/2025 WP(C)/26066/2025	STATE OF ODISHA ARABINDA MISHRA VS	RAGHUNATH DASMOHAPATRA VS	// // 0
347	D-WP(C)/37793/2025 WP(C)/26067/2025	THE DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, NAYAGARH ASUTOSASIS @ ASHUTOSASIS BEURA VS	ARIJEET MISHRA VS	// // 0
348	D-WP(C)/37913/2025 WP(C)/26068/2025	JYOTISMITA SAHU MAA MANGALA S.H.G., PURI VS	KHETRA MOHAN BEHERA VS	// // 0
349	D-WP(C)/37401/2025 WP(C)/26069/2025	STATE OF ORISSA JAPA GRAM PANCHAYAT, JAGATSINGHPUR VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
350	D-WP(C)/37592/2025 WP(C)/26070/2025	STATE OF ODISHA DEBASISH ROUT VS	ATUL TRIPATHY VS	// // 0
351	D-WP(C)/37994/2025 WP(C)/26071/2025	STATE OF ODISHA DR. INDRANEE SWAIN VS	AVIJIT MISHRA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/37844/2025 WP(C)/26072/2025	REGIONAL PROVIDENT FUND COMMISSIONER II, EMPLOYEES PROVIDENT FUND ORISSA, SUNDARMOHANTY VS THE PRINCIPAL SECRETARY TO GOVT. OF ODISHA, LABOUR AND ESI DEPT., KHURDA	BISHNISANDARMOHANTY VS SATYAJIT BEHERA	// 0 //
353	D-WP(C)/37185/2025 WP(C)/26073/2025	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS VS	// 0 //
354	D-WP(C)/37201/2025 WP(C)/26074/2025	ACHALACOTO GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //
355	D-WP(C)/38167/2025 WP(C)/26075/2025	NAAMI GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS VS	// 0 //
356	D-WP(C)/37345/2025 WP(C)/26076/2025	JAYANTA KUMAR @ JAYANTA BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //
357	D-WP(C)/38184/2025 WP(C)/26077/2025	RANJIT KUMAR DAS VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS VS	// 0 //
358	D-WP(C)/37411/2025 WP(C)/26078/2025	NIJIGADA GRAM PANCHAYAT LEVEL FEDERATION (GPLF), CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //
359	D-WP(C)/37302/2025 WP(C)/26079/2025	SAROJ KUMAR GARNAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS VS	// 0 //
360	D-WP(C)/38168/2025 WP(C)/26080/2025	DAKHINABADA GRAM PANCHAYAT LEVEL FEDERATION, BHADRAK VS STATE OF ODISHA	NIROD KUMAR SAHU VS VS	// 0 //
361	D-WP(C)/37450/2025 WP(C)/26081/2025	PUSPAKANTA SAHU VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //
362	D-WP(C)/37737/2025 WP(C)/26082/2025	M/S. AJAY KUMAR SABAT, GANJAM VS STATE TAX OFFICER, GANJAM I CIRCLE	ITISHREE TRIPATHY VS VS	// 0 //
363	D-WP(C)/38173/2025	KASTURBA MAHASANGHA, KODABARUAN GRAMA PANCHAYAT LEVEL FEDERATION, BHADRAK	TONISHREEDINKA NAYAK VS VS	// 0 //

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	WP(C)/26083/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/37980/2025 WP(C)/26084/2025	SUJATA TRIPATHY VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
365	D-WP(C)/37996/2025 WP(C)/26085/2025	M/S SCR NIRMAN PRIVATE LIMITED VS RITES LIMITED	MANAS RANJAN BAUG VS	// 0 //
366	D-WP(C)/37981/2025 WP(C)/26086/2025	NALINI ACHARYA VS STATE OF ODISHA	SHIV SHANKAR MOHANTY VS	// 0 //
367	D-WP(C)/38253/2025 WP(C)/26087/2025	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
368	D-WP(C)/37617/2025 WP(C)/26088/2025	RANJAN KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
369	D-WP(C)/37095/2025 WP(C)/26089/2025	ROJALIN MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
370	D-WP(C)/37998/2025 WP(C)/26090/2025	DR. SANTANU KUMAR PADHY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
371	D-WP(C)/37508/2025 WP(C)/26091/2025	JYOTI LAXMI FEDERATION, BHADRAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
372	D-WP(C)/37835/2025 WP(C)/26092/2025	ALIBABA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
373	D-WP(C)/38013/2025 WP(C)/26093/2025	NIRANJAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
374	D-WP(C)/38040/2025 WP(C)/26094/2025	AJIT KUMAR MOHANTY VS	SUVASHISH PATTANAIK VS	// 0

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375	D-WP(C)/33434/2025 WP(C)/26095/2025	STATE OF ODISHA SANJUKTA DAS VS	MAHENDRA KUMAR SAHOO VS	// // ()
376	D-WP(C)/35780/2025 WP(C)/26096/2025	STATE OF ODISHA M/S. B.P. ENTERPRISES, BALIKUDA, CUTTACK VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
377	D-WP(C)/36615/2025 WP(C)/26097/2025	EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK ELECTRICAL DIVISION HEMANTA KUMAR DASH VS	BISHNU PRASAD PRADHAN VS	// // ()
378	D-WP(C)/34825/2025 WP(C)/26098/2025	STATE OF ODISHA RABINDRA KUMAR DORA VS	DWARIKA PRASAD MOHANTY VS	// // ()
379	D-WP(C)/38150/2025 WP(C)/26099/2025	STATE OF ODISHA SARALA LOKNATH VS	RABINDRA NATH PRUSTY VS	// // ()
380	D-WP(C)/37734/2025 WP(C)/26100/2025	STATE OF ODISHA BALAJI KUMAR PATRA VS	ASHOK KUMAR MISRA VS	// // ()
381	D-WP(C)/38103/2025 WP(C)/26101/2025	ADJUDICATING OFFICER ODISHA REAL ESTATE ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR RAJENDRA SWAIN VS	BANSHIDHAR SATAPATHY VS	// // ()
382	D-ABLAPL/27453/2025 ABLAPL/10991/2025	STATE OF ODISHA MILAN SAHU VS	BYOMAKESH TRIPATHY VS	// // HINDOL /239 /2025 ()
383	D-ABLAPL/27455/2025 ABLAPL/10992/2025	STATE OF ODISHA SARAT KUMAR SAHOO VS	BYOMAKESH TRIPATHY VS	// // //0 ()
384	D-ABLAPL/28264/2025 ABLAPL/10993/2025	STATE OF ODISHA RANU SAHOO VS	AMULYA RATNA PANDA VS	// // BINJHARPUR /357 /2025 ()
385	D-ABLAPL/27872/2025 ABLAPL/10994/2025	STATE OF ODISHA BIJAY MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// // BANSADA /116 /2025 () //

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386	D-ABLAPL/28267/2025 ABLAPL/10995/2025	BIDUKAR @ BIJUKAR SWAIN VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /354 /2025 () //
387	D-ABLAPL/28279/2025 ABLAPL/10996/2025	SATYAJIT NAYAK @ DIPU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TANGI /117 /2025 () //
388	D-ABLAPL/28282/2025 ABLAPL/10997/2025	KULU NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	KHANDAGIRI P.S. /626 /2025 () //
389	D-ABLAPL/27878/2025 ABLAPL/10998/2025	RAMESH PADHIARY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PURUNABAZAR /212 /2025 () //
390	D-ABLAPL/28340/2025 ABLAPL/10999/2025	SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /241 /2024 () //
391	D-ABLAPL/27950/2025 ABLAPL/11000/2025	SUSANTA KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /368 /2025 () //
392	D-ABLAPL/28343/2025 ABLAPL/11001/2025	ADITYA PATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GURUNDIA /46 /2025 () //
393	D-ABLAPL/28371/2025 ABLAPL/11002/2025	ASHISH KUMAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BARBIL /53 /2025 () //
394	D-ABLAPL/28057/2025 ABLAPL/11003/2025	OPADI RAHUL @ U. RAHUL RAO VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	BALIAPANDA /151 /2025 () //
395	D-ABLAPL/28384/2025 ABLAPL/11004/2025	MINAKETAN SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	NIALI /419 /2025 () //
396	D-ABLAPL/28223/2025 ABLAPL/11005/2025	PRATAP KISHORE PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /469 /2025 () //
397	D-ABLAPL/28386/2025	JOY DAS	SIDHARTHA DAS	JODA /157 /2025

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	ABLAPL/11006/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/28390/2025 ABLAPL/11007/2025	S.K.MASTAN @ SHEIK MASTAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT TOWN /107 /2025 () //
399	D-ABLAPL/27398/2025 ABLAPL/11008/2025	NRUSINGHA CHARAN MOHALIK @ NRUSINGHA MOHALIK VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	SORO /707 /2025 () //
400	D-ABLAPL/28213/2025 ABLAPL/11009/2025	JAYANTA KUMAR MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	KHAIRA /252 /2025 () //
401	D-ABLAPL/28228/2025 ABLAPL/11010/2025	ROCKY @ SANGRAM KISHORE MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /823 /2025 () //
402	D-ABLAPL/28232/2025 ABLAPL/11011/2025	TANMAYAKANTA PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /488 /2025 () //
403	D-ABLAPL/28348/2025 ABLAPL/11012/2025	TRIGUNANANDA LENKA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KAMAKHYANAGAR /436 /2024 () //
404	D-ABLAPL/28300/2025 ABLAPL/11013/2025	MD NADIM VS STATE OF ODISHA	BISWABHUSAN DAS VS	BANGOMUNDA /54 /2025 () //
405	D-ABLAPL/28354/2025 ABLAPL/11014/2025	AKASH SUTAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /95 /2025 () //
406	D-ABLAPL/28313/2025 ABLAPL/11015/2025	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /396 /2025 () //
407	D-ABLAPL/28569/2025 ABLAPL/11016/2025	LAXMIDHAR PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /242 /2025 () //
408	D-ABLAPL/28355/2025 ABLAPL/11017/2025	KALYANI JENA VS	NARESH CHANDRA JENA VS	BALICHANDRAPUR /255 /2025 ()

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409	D-ABLAPL/28356/2025 ABLAPL/11018/2025	STATE OF ODISHA SUSANTA SAHU VS	RAJESH KUMAR MAHAPATRA VS	// JARADA /251 /2025 ()
410	D-ABLAPL/28212/2025 ABLAPL/11019/2025	STATE OF ODISHA MANAS RANJAN JENA VS	BRAJA MOHAN SARANGI VS	// TIGIRIA /182 /2025 ()
411	D-ABLAPL/28360/2025 ABLAPL/11020/2025	STATE OF ODISHA HIRALAL BALIARSINGH VS	BIBHU PRASAD CHHUALSINGH VS	// BAMUNIGAM /73 /2025 ()
412	D-ABLAPL/28363/2025 ABLAPL/11021/2025	STATE OF ODISHA SUBHASISH PARTHASARATHI VS	DILIP KUMAR MISHRA VS	// PAHALA /180 /2025 ()
413	D-ABLAPL/28290/2025 ABLAPL/11022/2025	STATE OF ODISHA BIJAYA KUMAR MAHALIK @ BIJAYA MOHALIK VS	PRAVASH CHANDRA JENA VS	// SORO /706 /2025 ()
414	D-ABLAPL/28234/2025 ABLAPL/11023/2025	STATE OF ODISHA ABINASH JENA @ PAPANI JENA VS	GOURAV DASH VS	// NIKIRAI /324 /2025 ()
415	D-ABLAPL/28205/2025 ABLAPL/11024/2025	STATE OF ODISHA SANGRAM KESHARI BEHERA VS	YUVRAJ PAREKH VS	// PARLAKHEMUNDI /141 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI
416	D-ABLAPL/28244/2025 ABLAPL/11025/2025	STATE OF ODISHA SUJAL SWAIN VS	ARUN KUMAR BUDHIA VS	ICC/0000022/2022 DHARMASALA /552 /2025 ()
417	D-ABLAPL/28456/2025 ABLAPL/11026/2025	STATE OF ODISHA SANTI @ SANTILATA BEHERA VS	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar)
418	D-ABLAPL/28472/2025 ABLAPL/11027/2025	STATE OF ODISHA HRUSHIKESH MISHRA @ HURSIKESH MISHRA VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000300/2016 BADSAAHI /302 /2025 ()
419	D-ABLAPL/28258/2025 ABLAPL/11028/2025	STATE OF ODISHA ITIBRATA NATH VS	DEEPAK KU SAHOO VS	// JAKHAPURA /134 /2025 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/28518/2025 ABLAPL/11029/2025	DEBABRATA DEY VS STATE OF ODISHA	SARBESWAR SAHOO VS	SORO /568 /2025 () //
421	D-ABLAPL/28557/2025 ABLAPL/11030/2025	RINKUA MALIK @ PABITRA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	NIHALPRASAD /175 /2025 () //
422	D-ABLAPL/28259/2025 ABLAPL/11031/2025	BACHAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /233 /2025 () //
423	D-ABLAPL/28262/2025 ABLAPL/11032/2025	KUNA BANKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /58 /2025 () //
424	D-ABLAPL/28593/2025 ABLAPL/11033/2025	NILESH AGRAWAL @ NILESH KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	MUDANPUR RAMPUR /229 /2025 () //
425	D-ABLAPL/27993/2025 ABLAPL/11034/2025	SK. FARUK @ SK. FAROOQUE VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURUNABAZAR /218 /2025 () //
426	D-ABLAPL/28635/2025 ABLAPL/11035/2025	MADHUSUDAN DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /331 /2025 () //
427	D-ABLAPL/28642/2025 ABLAPL/11036/2025	SANJAYA KUMAR MATIA @ SANJAYA MATHIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /147 /2025 () //
428	D-ABLAPL/28054/2025 ABLAPL/11037/2025	RAJESH SINGH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	DHAULI PS /193 /2025 () //
429	D-ABLAPL/28294/2025 ABLAPL/11038/2025	BABULI @ MITRABHANU PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BARKOTE /79 /2025 () //
430	D-ABLAPL/28299/2025 ABLAPL/11039/2025	RAJENDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	AGARAPADA /150 /2025 () //
431	D-ABLAPL/27198/2025	ASISH KUMAR PRADHAN	ACHYUTANANDA PATTANAİK	NIKIRAI /276 /2025

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	ABLAPL/11040/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/28314/2025 ABLAPL/11041/2025	BHAGABANA NAIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BIJEPUR /154 /2025 () //
433	D-ABLAPL/28317/2025 ABLAPL/11042/2025	DEEPAK BAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /88 /2025 () //
434	D-ABLAPL/27906/2025 ABLAPL/11043/2025	AMIT KUMAR PATTNAIK VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	MARKAT NAGAR /178 /2025 () //
435	D-ABLAPL/28325/2025 ABLAPL/11044/2025	LAXMAN MUNDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KOIDA /153 /2025 () //
436	D-ABLAPL/27971/2025 ABLAPL/11045/2025	SANJAY SAMAL VS STATE OF ODISHA	RAMA CHANDRA RAY VS	MARKAT NAGAR /7 /2023 () //
437	D-ABLAPL/28391/2025 ABLAPL/11046/2025	S.K.MASTAN @ SHEIK MASTAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KORAPUT TOWN /104 /2025 () //
438	D-ABLAPL/28331/2025 ABLAPL/11047/2025	TANU BIBI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /119 /2025 () //
439	D-ABLAPL/27001/2025 ABLAPL/11048/2025	SK ASHIQUR RAHEMAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	PURUNABAZAR /175 /2025 () //
440	D-ABLAPL/28402/2025 ABLAPL/11049/2025	BHUBANESH GUNTHA VS UNION OF INDIA (N.C.B)	ABHISEK MOHANTY VS	NCB BHUBANESWAR /1 /2021 () //
441	D-ABLAPL/27366/2025 ABLAPL/11050/2025	KRUSHNA PRASAD SATAPATHY VS STATE OF ODISHA	BISWAJIT NAYAK VS	NISCHINTAKOILI /166 /2025 () //
442	D-ABLAPL/28404/2025 ABLAPL/11051/2025	SUKANTI NAYAK VS	BISWARANJAN DALAI VS	JAGATSINGPUR /488 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/28407/2025 ABLAPL/11052/2025	STATE OF ODISHA BIDYADHAR BHOI VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	// MAHILA P.S.(BBSR) /204 /2025 () //
444	D-ABLAPL/27367/2025 ABLAPL/11053/2025	DHIRENDRA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// NISCHINTAKOILI /166 /2025 () //
445	D-ABLAPL/28332/2025 ABLAPL/11054/2025	STATE OF ODISHA NISCHAL KUMAR NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// NILGIRI /342 /2025 () //
446	D-ABLAPL/28414/2025 ABLAPL/11055/2025	STATE OF ODISHA RADHASHYAM MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// BHADRAK RURAL /464 /2025 () //
447	D-ABLAPL/27753/2025 ABLAPL/11056/2025	STATE OF ODISHA RAJESH KUMAR BARIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// TIRTOL /167 /2023 () //
448	D-ABLAPL/28409/2025 ABLAPL/11057/2025	STATE OF ODISHA PRADIPTA KUMAR SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// KODINGA /164 /2025 () //
449	D-ABLAPL/28548/2025 ABLAPL/11058/2025	STATE OF ODISHA SRIDHAR NAIK @ NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// ODAGAON /276 /2025 () //
450	D-ABLAPL/27851/2025 ABLAPL/11059/2025	STATE OF ODISHA PADIA HARICHANDAN @ PRADIP HARICHANDAN@PADIPA HARICHANDAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// AIR FIELD P.S. /105 /2025 () //
451	D-ABLAPL/28586/2025 ABLAPL/11060/2025	STATE OF ODISHA SOUMYA RANJAN NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// UDALA /365 /2025 () //
452	D-ABLAPL/28338/2025 ABLAPL/11061/2025	STATE OF ODISHA SUBASH CHANDRA DALEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// JHARSUGUDA /474 /2024 () //
453	D-ABLAPL/28649/2025 ABLAPL/11062/2025	STATE OF ODISHA CHETANMAYA MAJHEE @ CHAITANYA MAYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CYBER CRIME AND ECONOMIC OFFEN () //

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454	D-ABLAPL/27857/2025 ABLAPL/11063/2025	BIKASH BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /8 /2024 () //
455	D-ABLAPL/28656/2025 ABLAPL/11064/2025	PRADIP MUKHI @ PRADEEP MUKHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /252 /2025 () //
456	D-ABLAPL/28430/2025 ABLAPL/11065/2025	SK SAMDULRAHAMAN @ SK. SAMIUL RAHEMAN VS STATE OF ODISHA	ANITA SAHOO VS	KHANTAPADA /247 /2025 () //
457	D-ABLAPL/28346/2025 ABLAPL/11066/2025	KALIPADA SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /91 /2022 () //
458	D-ABLAPL/28239/2025 ABLAPL/11067/2025	N. ADITYA KUMAR CHOUDHURY VS STATE OF ODISHA	HARAPRASAD PANDA VS	BRAHMANITARANG /352 /2025 () //
459	D-ABLAPL/28555/2025 ABLAPL/11068/2025	NARENDRA BISWAL @ PAPU VS STATE OF ODISHA	ANITA SAHOO VS	BERHAMPUR /112 /2025 () //
460	D-ABLAPL/28335/2025 ABLAPL/11069/2025	PRATAP SINGH VS STATE OF ODISHA	HARAPRASAD PANDA VS	INFOCITY PS /218 /2025 () //
461	D-ABLAPL/28342/2025 ABLAPL/11070/2025	MAHESH MAHAPATRA VS STATE OF ODISHA	ANJAN KUMAR JENA VS	AIRPORT /293 /2025 () //